

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s).3718-3719/2012

RAMAYAN PANDEY & ORS.

Appellant(s)

VERSUS

STATE OF UTTAR PRADESH & ORS.
(IA No. 9/2012 - VACATING STAY)

Respondent(s)

WITH

SLP(C) No. 25075/2012 (XI)

(IA No.4/2014 - APPLICATION FOR C/DELAY IN FILING SLP)

Date : 27-07-2023 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE SURYA KANT
HON'BLE MR. JUSTICE DIPANKAR DATTA

For Appellant(s) Mr. P.V. Shetty, Sr. Adv.
Mr. Irshad Ahmad, Adv.
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Mr. Shaik Mohd. Haneef, Adv.
Mr. Samir Ali Khan, AOR

For Respondent(s) Mr. Shakaram Singh Yadav, Sr. Adv.
Mr. Rajeev Kumar Dubey, Adv.
Mr. Aishiwan Mishra, Adv.
Mr. Ashiwan Mishra, Adv.
Mr. Kamalendra Mishra, AOR

Mr. Siddharth, AOR
Mr. Amit Kumar Agrawal, Adv.

Mr. Aman Jha, Adv.
Ms. Babita Yadav, Adv.
Ms. Shubha Yadav, Adv.
Mr. Gaurav Prakash Shah, Adv.
Mr. Rishi Tutu, Adv.
Mr. R. C. Kohli, AOR

Ms. Kumud Lata Das, AOR

UPON hearing the counsel the Court made the following
O R D E R

On the joint request of learned counsel for the parties, post
the matters for hearing on 04.10.2023.

(ARJUN BISHT)
COURT MASTER (SH)

(PREETHI T.C.)
COURT MASTER (NSH)